

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 31st October, 2014

No.HC.VII-170/2014/7289/A.### Hon'ble the High Court has been pleased to nominate the following staff from the Principal Seat of the Gauhati High Court as well from the outlying Benches **to attend a training programme on Library Management Software : KOHA (a free and Open Source Software), scheduled to be held on 22nd & 23rd November, 2014 at the National Judicial Academy, Bhopal-**

Sl. No.	Name	Designation
1.	Mrs. Lalhmangaihzuoli Chhangte	Librarian, Gauhati High Court, Aizawl Bench, Aizawl
2.	Shri Rajib Kalita	Librarian-cum-Research Officer, Gauhati High Court, Itanagar Bench, Naharlagun
3.	Ms. Alonso Krose	Assistant Librarian, Gauhati High Court, Kohima Bench, Kohima
4.	Shri Mrinmay Kumar Das	Library Assistant, Gauhati High Court, Guwahati.

The participating staff will be entitled to TA & DA as admissible under the Rules which can be drawn from their respective establishments.

The nominated participants are to proceed accordingly to attend the programme at the National Judicial Academy, Bhopal.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-170/2014/7290 - 7310/A dated 31.10.2014

Copy forwarded for information and necessary action to:

- 1. The Director, National Judicial Academy India, Bhadbhada Road, Suraj Nagar, P.O. Bhopal-462044 (M.P) India.**
- The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
- The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participant accordingly.**
- 5. Shri C. Ramesh Kumar, Assistant Professor, National Judicial Academy, Bhopal.**
- 6. Shri Ashok T. Ukrani, Member (Judicial), e-Committee, Supreme Court of India.**
- The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
- 8. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participant accordingly.**
- The Administrative Officer, Judicial Academy, Assam.
- 10. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this Notification in the official web site of the Gauhati High Court immediately.**
- The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
- The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
- The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Portfolio Judge for the State of Nagaland.
- The Private Secretary to Hon'ble Mr. Justice Lanusungkum Jamir, Portfolio Judge for the State of Mizoram.
- The Private Secretary to Hon'ble Mr. Justice Manash Ranjan Pathak, Portfolio Judge for the State of Arunachal Pradesh.
- The CA to Registrar General, Gauhati High Court, Guwahati.
- 17. Mrs. Lalhmangaihzuoli Chhangte, Librarian, Gauhati High Court, Aizawl Bench, Aizawl.**
- 18. Shri Rajib Kalita, Librarian-cum-Research Officer, Gauhati High Court, Itanagar Bench, Naharlagun.**
- 19. Ms. Alonso Krose, Assistant Librarian, Gauhati High Court, Kohima Bench, Kohima.**
- 20. Shri Mrinmay Kumar Das, Library Assistant, Gauhati High Court, Guwahati.**
21. Office file.

(THE LIST IS NOT NECESSARILY IN ORDER OF SENIORITY.)

31.X.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM